

## WRITTEN ANSWERS TO QUESTIONS

*[Translation]***Funds from C.R.F to States**

\*121. SHRI MAHENDRA SINGH BHATI : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the funds allocated from the Central Road Fund during each of the last three years to different States, State-wise;

(b) the funds proposed to be allocated during 1997-98, State-wise;

(c) whether any request has been made by some State Governments for allocation of Additional funds; and

(d) if so, the action taken by the Government in this regard, State-wise?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) to (d) A Statement is laid on the table of the Lok Sabha.

**Statement**

(a) Funds released from the Central Road Fund during each of the last three years are as indicate below :

S.No.	Name of States/UTs.	1994-95	1995-96	(Rs. in lakhs)
				1996-97 (proposed)
1.	Andhra Pradesh	600.00	149.00	180.00
2.	Assam	42.00	21.00	19.00
3.	A& N Island	0.00	0.00	3.00
4.	Bihar	166.00	25.00	10.00
5.	Chandigarh	0.00	0.00	0.00
6.	Delhi	835.00	0.00	106.00
7.	Goa	55.00	0.00	7.00
8.	Gujarat	239.00	139.00	116.00
9.	Haryana	250.00	138.00	114.00
10.	Himachal Pradesh	35.00	2.00	1.00
11.	Jammu Kashmir	50.00	0.00	0.00
12.	Karnataka	288.00	110.00	174.00
13.	Kerala	104.00	17.00	6.00
14.	Madhya Pradesh	236.00	74.00	100.00
15.	Maharashtra	1110.00	172.00	64.00
16.	Manipur	0.00	0.00	0.00
17.	Meghalaya	7.00	1.00	0.00
18.	Mizoram	11.00	1.00	1.00
19.	Nagaland	34.00	6.00	2.00
20.	Orissa	28.00	4.00	2.00
21.	Punjab	259.00	213.00	207.00
22.	Rajasthan	103.00	57.00	53.00
23.	Sikkim	8.00	1.00	0.00
24.	Tamil Nadu	505.00	129.00	47.00
25.	Tripura	1.00	0.00	0.00
26.	Uttar Pradesh	157.00	111.00	177.00
27.	West Bengal	56.00	130.00	111.00
	<b>Total</b>	<b>*5169.00</b>	<b>1500.00</b>	<b>1500.00</b>

\* Includes backlog of previous years.

(b) and (d) Allocation of funds from Central Road Fund is made on lump-sum basis having regard to the accruals on the basis of consumption of petrol (except aviation fuel) in the respective States, schemes sanctioned and the avail-

ability of funds. On the basis of these existing norms and the actual consumption of petrol becoming known, funds for the year 1997-98 would be released.

(c) Yes Sir.